

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

NO.HCM – III/04/2015/

Dated Shillong, the 20<sup>th</sup> November 2018.

In partial modification to the Constitution of Benches dated 21<sup>st</sup> May, 2018 Hon'ble the Chief Justice vide order dated 19.11.2018 is pleased to constitute Division Bench & Single Benches respectively for 20<sup>th</sup> November 2018 and 22<sup>nd</sup> November 2018 as under.

Division Bench consisting of Hon'ble the Chief Justice & Hon'ble Mr. Justice H.S.Thangkhiew would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in Court Room No.1 on the 20<sup>th</sup> November 2018.

Single Judge Bench of Hon'ble the Chief Justice would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; Bail Applications; Motion of Civil Writ Petitions of the year 2018; Admission, Orders and Hearing of Civil Writ Petitions upto the year 2014 (except for part-heard matters) and all Single Judge matters which are not specified before the other Single Judges from Second half from 02:00 PM or immediately after the Division Bench is Over in Court Room No.1 on the 20<sup>th</sup> November 2018.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of First Appeals; Second Appeals; Review Petitions; Motion of Civil Revision Petitions and Transfer Petitions of the year 2018; Admission, Orders and Hearing of Civil Writ Petitions cognizable by Single Judge from the year 2017 from 10:30 AM in Court Room No.2 on the 20<sup>th</sup> November 2018.

Single Judge Bench of Hon'ble Mr. Justice H.S.Thangkhiew would take up Except for part-heard matters of Court No. 2, Admission, Orders and Hearing of Civil Revision Petitions; Transfer Petitions and Civil Writ Petitions cognizable by Single Judge of the years 2015 and 2016 from Second half from 02:00 PM or immediately after the Division Bench is Over in Court Room No.3 on the 20<sup>th</sup> November 2018.

Division Bench consisting of Hon'ble Mr. Justice S.R.Sen & Hon'ble Mr. Justice H.S.Thangkhiew would take up all Motion, Admission, Order and Hearing of the matters cognizable by a Division Bench from 10:30 AM in Court Room No.2 on the 22<sup>nd</sup> November 2018.

Single Judge Bench of Hon'ble Mr. Justice S. R. Sen would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Civil Contempt Cases; Company Petitions; Criminal Petitions; Criminal Revision Petitions; Criminal Appeals; Criminal Misc. Cases; First Appeals; Second Appeals; Review Petitions; Bail Applications; and Motion of Civil Writ Petitions of the



Single Judge Bench of **Hon'ble Mr. Justice H.S.Thangkhiew** would take up Except for part-heard matters of Court No. 2, Admission, Orders and Hearing of Civil Revision Petitions; Transfer Petitions and Civil Writ Petitions cognizable by Single Judge of the years 2015 and 2016 from **Second half from 02:00 PM or immediately after the Division Bench is Over in Court Room No.3 on the 22<sup>nd</sup> November 2018.**

BY ORDER,

REGISTRAR [JUDL.]

MEMO NO.HCM – III/04/2015/ 1621A

Dated Shillong, the 20<sup>th</sup> November 2018.

**Copy for information to: -**

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, High Court of Meghalaya, Shillong.
5. The Advocate General, High Court of Meghalaya, Shillong.
6. The Central Government Counsel, High Court of Meghalaya, Shillong.
7. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
8. President / Secretary, High Court Bar Association, Shillong.
9. President / Secretary, Shillong Bar Association, Shillong.
10. ✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

  
REGISTRAR [JUDL.]